

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	MANI TIRUMALA PROJECTS PRIVATE LIMITED VS SOLID PLY PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Aditya Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Registry is directed to issue notice to the Respondents, to file a reply affidavit in this matter, by way of speed post and by e-mail and place the tracking information on record.
3. Registry is directed to issue notice to the Official Liquidator, for a Report in this application, by way of speed post and by e-mail and place the tracking information on record.
4. List this matter for further consideration on **19.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.